

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:9
ANSWERED ON:02.12.2003
FAKE SC/ST CERTIFICATES FOR GOVERNMENT JOBS
S. AJAYA KUMAR

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) Whether the cases of officials using fake SC/ST certificates for securing coveted Government jobs have come to the notice of Government;
- (b) If so, the details of such cases reported during the last three years;
- (c) Whether a number of unscrupulous candidates could pass through the procedures of the UPSC;
- (d) if so, the reasons therefor; and
- (e) the action contemplated by the Government to enforce stricter norms to screen such applications?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS. (SHRI HARIN PATHAK)

- (a): Some complaints regarding using of fake SC/ST certificates have come to the notice of Government.
- (b): Information is not centrally maintained.
- (c)&(d): Verification of the claims of candidates to belong to SCs/STs is done by the UPSC on the basis of certificates submitted by the candidates. The Commission ensures that the caste certificates are in the prescribed format and issued by the competent authority. The Commission, however, do not cross-check the authenticity of caste certificates with the issuing authorities.
- (e): The Government have issued instructions that the appointing authorities should verify the caste status of Scheduled Caste/Scheduled Tribe officers at the time of initial appointment and promotion against vacancies reserved for SCs/STs so that the benefit of reservation should go only to the rightful claimants.